

against certain officers of the ex-Saurashtra Railway for alleged criminal conspiracy to defraud Government; and

(b) whether it is a fact that one of the officers has since died?

**The Minister of Home Affairs (Pandit G. B. Pant):** (a) The case has ended in acquittal.

(b) Yes

#### Untouchability

\*88. **Shri B. C. Mullick:** Will the Minister of Home Affairs be pleased to refer item No 12 page 14 of the Report of the Commissioner for Scheduled Castes and Scheduled Tribes, part I of 1956-57 and state

(a) whether Government have considered the desirability of entrusting the task of evaluating progress made in the removal of untouchability and other welfare matters to a Commission to be appointed by the President in accordance with the provisions of Article 339 of the Constitution, and

(b) if so decision taken thereon?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) A Commission to be appointed under Article 339 of the Constitution can report only on the administration of the Scheduled Areas and the welfare of the Scheduled Tribes in the States. It cannot be entrusted with the work of evaluating the progress made in the removal of untouchability

(b) Does not arise

#### Production in Defence Establishments

\*89. **Shri S. M. Banerjee:**  
**Shri Tangamani:**  
**Sardar Iqbal Singh:**  
**Shri Ram Krishan:**

Will the Minister of Defence be pleased to state:

(a) whether a conference was held in Delhi in May, 1958 to discuss production in Defence Establishments;

(b) if so, the decisions taken by the conference; and

(c) whether production of civilian goods in Ordnance Factories was also discussed?

**The Deputy Minister of Defence (Shri Raghuramaiah):** (a) Yes

(b) This was a meeting of officers of Services and of Production and Research and Development. Organisations to exchange ideas, information and experience with a view to improve and accelerate production of Defence Stores. The conference was not called for taking any decisions

(c) Yes

अज्ञान, हिन्दू कोत्र

\*९० { श्री भक्त वरान :  
श्री म० चं० सामन्त :

रक्षा प्रतिक्रमा मंत्री १५ अप्रैल १९५८ के तारांकित प्रश्न मन्थन १९५७ के उत्तर के सम्बन्ध में यह बताने की मांग करेगी कि ;

(क) आश्वाद हिंदू काज के मूलतः अफसरों व सैनिकों के सम्बन्ध में क्या इस बीच सब जानकारी एकत्र कर ली गई है ;

(ख) यदि हा, तो क्या इस सम्बन्ध में एक विस्तृत विवरण सभा-पटल पर रखा जायगा और

(ग) उन्हे उपयुक्त राजगार दिलाने के कार्य को और अधिक तन्त्रीय करने के लिये कानन विज्ञापन कदम उठाया जा रहे है ?

प्रति-रक्षा मंत्रा के ससदीय साचव (श्री फ० प्र० गायकवाड इ) (क) जम्मू-काश्मीर के सिवाय सभी म सितम्बर १९५७ तक की जानकारी इकट्ठी कर ली गई है ।

(ख) १५ अप्रैल १९५८ को तारांकित प्रश्न मन्थन १९५७ के उत्तर में जो आश्वासन दिया गया था उम्हका पूरा करने के लिये ससदीय मामलों के मंत्रा द्वारा १९ अगस्त १९५८ को एक विवरण लोकसभा के पटल पर रख दिया गया है ।

(ग) ग्राम का ध्यान २६ नवम्बर, १९५९ को उत्तर दिये गये अंतरांगिक प्रश्न संख्या ६७२ के भाग (घ) के उत्तर की ओर दिनाया जाता है।

#### Central Zonal Council

\*91. { Shri Vajpayee:  
Shri D. C. Sharma:  
Sardar Iqbal Singh:

Will the Minister of Home Affairs be pleased to lay a statement showing:

(a) the subjects discussed at the third meeting of the Central Zonal Council; and

(b) the decisions taken thereon?

The Minister of Home Affairs (Pandit G B Pant): (a) A copy of the agenda of the meeting is placed on the Table of the Lok Sabha. (See Appendix I, Annexure No. 75)

(b) The proceedings of the meeting have not yet been finalised. A copy of the proceedings will be placed in the Parliament Library as soon as they are ready.

#### राष्ट्रीय अनुशासन योजना

\*९२. { श्री सरजू पांडे :  
श्री घोषाल :  
श्री भक्त वंशिन :  
श्री डी० चं० शर्मा :

क्या गणक पत्रों पर धनाने की अपा करोगे कि

(क) राष्ट्रीय अनुशासन योजना अब तक किन-किन राज्यों में लागू की जा चुकी है;

(ख) उन स्कूलों व छात्रों की कुल संख्या कितनी है जिनमें यह योजना लागू की गई है; और

(ग) केन्द्रीय सरकार ने इस योजना पर अब तक कुल कितना खर्च किया है ?

शिक्षा सं. १ (शं० सं० सूचना सं. माल) :

(क) दिल्ली, पंजाब (कसू मयेन), उत्तर

प्रदेश, बम्बई (मौराष्ट्र समेत), मध्य प्रदेश, जम्मू श्री काश्मीर, श्री पश्चिम बंगाल।

(ख) लगभग एक लाख।

(ग) लगभग १७.५० लाख रुपये।

(१३ ५० लाख रुपये पुनर्वासि मंत्रालय ने नवम्बर '५७ तक)

(२ ०० लाख रुपये शिक्षा मंत्रालय ने मार्च '५८ तक)

(२ ०० लाख रुपये शिक्षा मंत्रालय ने १९५८-५९ में)

#### Free Mid-day Meals to School Children

\*93. { Shri Kodiyar:  
Shri D. C. Sharma:  
Shri Kalika Singh:

Will the Minister of Education be pleased to state:

(a) whether the Central Government have given any financial aid to the State Governments for providing school children with free mid-day meals, and

(b) if so, the nature and extent of aid given?

The Minister of Education (Dr. K. L. Shrinani): (a) Yes, Sir

(b) A statement is laid on the Table of the Lok Sabha. (See Appendix I, annexure No. 76)

#### Agreements on Avoidance of Double Taxation

\*94. { Shrimati Renu Chakravartty:  
Shri Vajpayee:  
Shri D. C. Sharma:  
Shri Wodeyar:  
Dr. Ram Subhag Singh:  
Shri Shivananjappa:  
Shri Raghunath Singh:  
Shri Sanganna:

Will the Minister of Finance be pleased to state:

(a) whether Government of India have finalised the terms of the agreement on avoidance of double taxation.